

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-07/99/13508/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahendra Kalita,
District & Sessions Judge,
Udalguri.

Dated Guwahati, the th 20 December, 2022

Sub: **Casual leave, permission to avail winter vacation and station leave permission.**

Ref:- Your letter No. DJ(U) 7436 dtd 16th December, 2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 23.12.2022 alongwith permission to avail winter vacation from 26.12.2022 to 31.12.2022 and station leave permission with the official vehicle, at own cost, from the evening of 22.12.2022 till the morning of 02.01.2023**, has been granted. Further, the Addl. District & Sessions Judge, Udalguri, in his absence the Civil Judge cum Asstt. Sessions Judge, Udalguri and in his absence Chief Judicial Magistrate, Udalguri and in his absence, the in charge Chief Judicial Magistrate shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-07/99/13509-13510/A, dated , 20-12-2022

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court


JT.REGISTRAR (VIGILANCE)
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